

**Reliance General Insurance Company Ltd.**

**Add-On Wording under Reliance Bharat Laghu Udyam Suraksha Policy**

**Interest Cover for Working Capital Loan/Asset Purchase Loan :**

By paying additional premium by you and notwithstanding anything to the contrary contained in this Policy we agree to pay Interest of Bank Loan taken for Working Capital / Asset Purchase Loan necessarily & reasonably incurred for a period of not exceeding 3 Months subject to fulfilment of following conditions:

- i. Loss or damage to Building, Plant & Machinery and / or Contents including Stock shall occur due to an insured peril during the Policy Period.
- ii. the loss is admissible under the policy.
- iii. The Insured's Risk Location becomes non-operational for a continuous period not less than 14 days.
- iv. Maximum amount payable not to exceed 2% of Policy Sum Insured of location where loss has occurred or actual Loan interest of location where loss has occurred whichever is lower.
- v. Cover will be only for the period during which the Insured's Risk Location remains non-operational due to operation of insured perils but not to exceed 3 months from the date of loss.
- vi. Loan interest shall be payable only for the asset / working capital at the insured Risk location(s) where the loss has occurred.
- vii. Loan should be taken from Banks which includes any financial institution only and is hypothecated under the Policy.
- viii. This cover excludes any Personal Loan / Unsecured Loan / Loan taken from any Individual person or Group.
- ix. Loan Interest should not be recoverable from any other Policy or sources.
- x. Claim under this cover is payable only for one Event / Loss during the currency of the Policy.
- xi. Cover can not be re-instated.
- xii. Cover should be opted at the time of inception of Policy.

Subject otherwise to the terms, exclusions, conditions and limitations of this Policy.

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